NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

49. CP/3762(MB)2019

CORAM:
SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2023

NAME OF THE PARTIES: HARESH HIRANAND RAJWANI
V/s
JUPITER HOLIDAY RESORTS LIMITED

Section: 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

The matter could not be taken up due to paucity of time. List the matter on **27.06.2023** for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)